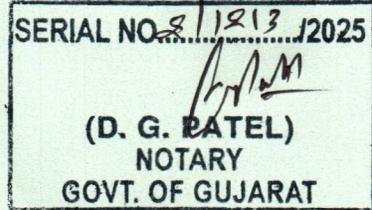


BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI



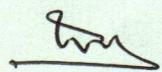
ORIGINAL APPLICATION NO. 728 OF 2023 - 2 JUL 2025

NEWS ITEM TITLED "ARSENIC FOUND IN GROUNDWATER IN 25
STATES FLUORIDE IN 27 STATES: GOV" APPEARING IN HINDUSTAN
DATED 30.11.2023

**AFFIDAVIT ON BEHALF OF GUJARAT WATER SUPPLY AND
SEWERAGE BOARD (STATE OF GUJARAT)**

I, Shri Rajendrakumar Pranjivan Lad, adult, having my office at Gujarat Water Supply and Sewerage Board, Jal Seva Bhavan, Sector-10-A, Gandhinagar do hereby solemnly affirm and state on oath as under:

1. I am presently serving as Director, Gujarat Jalseva Training Institute, Gandhinagar with the Gujarat Water Supply and Sewerage Board. I have perused the record pertaining to the case available in my office and am conversant with the facts of the case. I am authorized to swear the present affidavit on behalf of the Gujarat Water Supply and Sewerage Board and am otherwise competent to make the present affidavit.
2. I am filing the present affidavit to place on record the details of payment of cost deposited by the Gujarat Water Supply and Sewerage Board in compliance with order dated 17.03.2025.
3. I say that the cost was deposited within the period of two weeks on 01-04-2025 as directed by the Hon'ble Court. A copy of demand draft along with acknowledgement of submission of the said draft evidencing payment of cost is annexed herewith and marked as Annexure-A.



DEPONENT

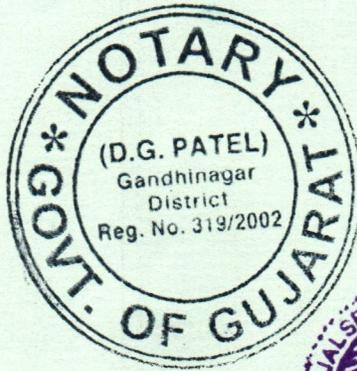
Director
Gujarat Jalseva Training Institute
G.W.S.S.B., Gandhinagar

VERIFICATION

Verified at Gandhinagar on this 27th day of July, 2025 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.

IDENTIFIED BY ME

ADVOCATE / PERSON
NAME :
S. NO. :



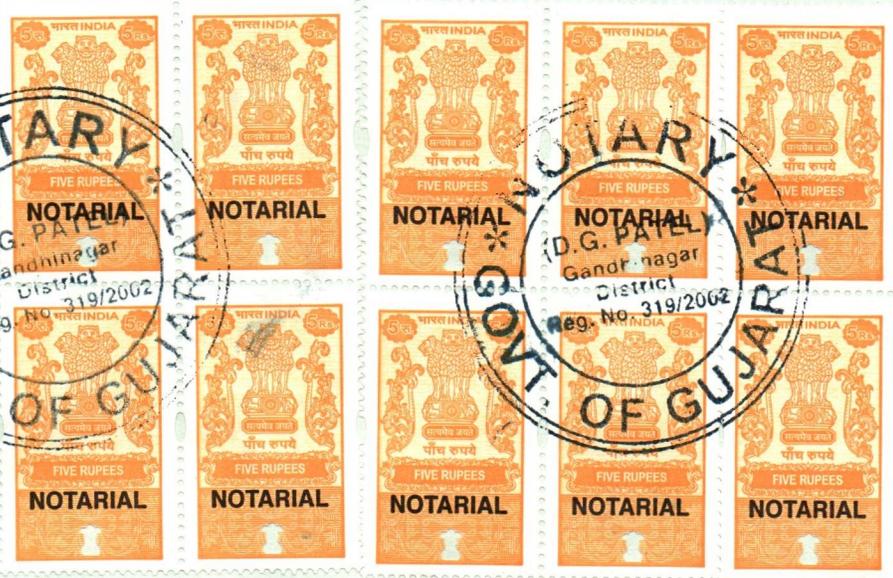
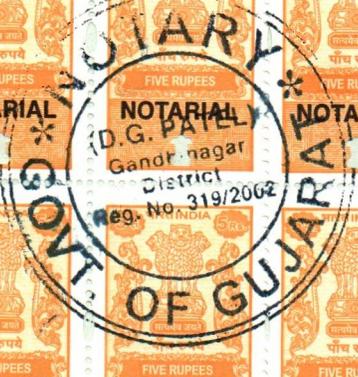
[Signature]

DEPONENT **Director**

**Gujarat Jalseva Training Institute
G.W.S.S.B., Gandhinagar**

**SOLEMNLY AFFIRMED
BEFORE ME**

[Signature]
(D. G. PATEL)
NOTARY,
GOVT. OF GUJARAT
- 2 JUL 2025



DD_I



AC PAYEE ONLY
NOT NEGOTIABLE

DEMAND DRAFT
VALID FOR 3 MONTHS ONLY
PAYABLE AT PAR AT ALL BRANCHES OF HDFC BANK LTD

27032025

SESHAASAI(C) / CTS-2010 100724

ON DEMAND PAY *** REGISTRAR GENERAL OF NATIONAL GREEN TRIBUNAL ***
अदा करे

Rupees

रुपये FIFTY THOUSAND ONLY.

FOR VALUE RECEIVED

₹ 50,000.00

FOR VALUE RECEIVED

GANDHI LAW ASSOCIATES
BOPAL AMBAHI ROAD
AHMEDABAD - 380058
3508774

0000117 380210117: 999990 1B

[Signature]
229254

[Signature]
840803
AUTHORIZED SIGNATORIES
Please sign above



Director

Gujarat JalSeva Training Institute
Gujarat Water Supply & Sewerage Board,
Sector-15, "G" Road, Gandhinagar-382016
Email. : gjti-gwssb@gujrat.gov.in

No. GJTI/NGT/210

Dt. 29.03.2025

To,
The Registrar General of the Tribunal
NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
Faridkot House, Copernicus Marg,
New Delhi -110001.

Subject: - Submission of impose cost regarding the Hon'ble Tribunal Order
Dated.17-03-2025 in Original Application No.728/2023.

Respected Sir,

With reference to the above subject a hearing before the principal bench (Coram: Hon'ble Mr. Justice Prakash Shrivastava, Chairperson, Hon'ble Mr. Justice Sudhir Agarwal, Judicial Member and Hon'ble Dr. A Senthil Vel, Expert Member) of original application no.728/2023 was on date 17-03-2025. The Tribunal has issued an order dt.17-03-2025, and as per the order imposed cost of Rs. 50,000/- to the Principal Secretary, State of Gujarat.

In this regards, I hereby submit a demand draft of Rs. 50,000/- Rupees Fifty Thousand Only (Demand Draft No. 000417, date. 27/03/2025) as per stated in order.

Please deposit the imposed cost amount in National Green Tribunal, New Delhi account as per mention in the stated order. This is for your kind attention and necessary action.

राष्ट्रीय हरित अधिकरण National Green Tribunal प्रधान न्यायपीठ / Principal Bench नई दिल्ली / New Delhi 01 APR 2025 प्राप्ति और निर्गम अनुभाग Receipt & Issue Section कार्य सं. / Diary No. हस्ताक्षर / Signature.....

Your's faithfully,


(R.P.Lad)
(Director GJTI, Gandhinagar)

Encls. As per above Original Demand Draft.